# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

### O.A.No. 82 of 1996

Thursday this the twenty fifth day of January one thousand nine hundred and ninety six

## CORAM

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

R.Arjunan, S/o Raman, Working as Diesel Assistant, Southern Railway, Quilon residing at Railway Or.No.19 B Quilon.

... Applicant

(By Advocate Mr. KM Anthru)

٧s.

- Union of India through the General Manager, Southern Railway, Park Town PO, Madras. 3.
- The Divisional Railway Manager, Southern Railway, Trivandrum Division, Trivandrum.14.
- The Divisional Personnel Officer, Southern Railway, Trivandrum Division, Trivandrum-14.

Respondents

(By Advocate Mr. George Joseph)

The application having been heard on 25.1.1996, the Tribunal on the same day delivered the following:

## ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks correction of the Date of Appointment recorded in his service register. We find

that A5 representation/appeal in this regard is pending consideration before second respondent. Second respondent will pass a speaking order on A5 within four weeks from today and communicate the same to applicant.

- 2. Standing counsel submits that he will forward a copy of the original application and a copy of this order to second respondent for compliance. We record the submission.
- 3. Original application is disposed of as aforesaid.  $N_{\rm O}$  costs.

Dated 25th January, 1996.

P.V.VENKATAKRISHNAN ADMINISTRATIVE MEMBER

CHETTUR SANKARAN NAIR(J) VICE CHAIRMAN

\*ks251/-

#### LIST OF ANNEXURE

 Annexure A5: A true copy of the appeal dated 1.12.94 submitted by the applicant to the second respondent.

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